

**SENIOR CIVIL JUDGE,LINGSUGUR**  
**Lakshmikanth Janakiram Miskin**  
**SENIOR CIVIL JUDGE,LINGSUGUR**  
**Cause List Date: 17-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>03:00-04:00 PM</u></b>				
1	M.V.C. 276/2019 (EVIDENCE)		Bhimabai D/o Gangadhar <b>Vs</b> Ashok S/o Prabhakar	Hajibaba
2	M.V.C. 318/2019 (EVIDENCE)		Hulgappa S/o Mudukappa Hadimani <b>Vs</b> Hussainappa S/o Gyanappa	B.A. Nadagouda
<b>CLAIMANTS EVIDENCE</b>				
3	M.V.C. 554/2019 (EVIDENCE)		Kum. Gagana D/o. Sharanabasayya <b>Vs</b> Shivakumar S/o. Basappa	BASAVARAJ BAPPUR
4	M.V.C. 555/2019 (EVIDENCE)		Sarojamma W/o. Basayya Swamy Kamblimath <b>Vs</b> Shivakumar s/o. Basappa	BASAVARAJ BAPPUR
5	M.V.C. 556/2019 (EVIDENCE)		Hanumantha S/o Manappa <b>Vs</b> Raghavendra S/o Shivasangappa	MALLAPPA KURAHATTI
6	M.V.C. 598/2019 (EVIDENCE)		Shivappa S/o Hanamappa <b>Vs</b> Sharanappa S/o Mallappa Mannal	C.M.Aski
<b>PLNTF EVIDENCE</b>				
7	O.S. 128/2019 (EVIDENCE)		Sabamma W/o Late Narayanappa <b>Vs</b> Narayanappa S/o Ramchandrappa Ilger2	K.CHANDRASHEKHAR
8	O.S. 77/2020 (FIRST HEARING) IA/1/2020		Tippanna S/o Late Yankappa uppar <b>Vs</b> Amarappa S/o Late Gosalappa Uppar	K.CHANDRASHEKHAR
9	M.V.C. 96/2017 (ARGUMENTS)		Gowramma W/o Pampapathi <b>Vs</b> Sanganbasappa S/o Sharanappa	BASAVARAJ BAPPUR
10	M.V.C. 553/2019 (OBJECTIONS)		P Basavaraj aliyas Basavaraj S/o. Pampapathi <b>Vs</b> Mallappa S/o. Hemaraddappa	BASAVARAJ BAPPUR
11	EX 15/2020 (OBJECTIONS)		Nagaraj S/o Bheemappa Gudihal <b>Vs</b> The Divisional Manager, MS Oriental Insurance Co.Ltd. 1st Floor, Katakam christian complex, Raichur	PRABHU GOUDA S KANASAVI

**11:00-01:00 PM**

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12	M.V.C. 547/2018 (SUMMONS)		Nagaraj S/o Shankrappa Chukankatti <b>Vs</b> Amaresh S/o Shankrappa	Prabhugouda S Kanasavi
13	M.V.C. 202/2020 (SUMMONS)		Viresh S/o Yamanappa <b>Vs</b> Hanumanthappa S/o Chandrappa	G. NAGARAJ YALIGAR
14	M.V.C. 208/2020 (SUMMONS)		Yamanappa Uppar S/o Narasappa Uppar <b>Vs</b> Hanmanthappa S/o Chandrappa	G. NAGARAJ YALIGAR
15	M.V.C. 209/2020 (SUMMONS)		Sangeeta W/o Veeresh <b>Vs</b> Hanmanthappa S/o Chandrappa	G. NAGARAJ YALIGAR
<b>AWAIT COMMISSIONER WARRANT/REPORT</b>				
16	M.V.C. 68/2018 (SUMMONS)		Firoz Khan S/o Hussain Khan <b>Vs</b> Mahamad Khaleel alias Khaleel Peera S/o Hasim Peera	K.Ameer Hussain
<b>AWAIT SUMMON/NOTICE</b>				
17	M.V.C. 183/2020 (SUMMONS)		Shantappa B.M. S/o Baramappa <b>Vs</b> Babar Pashasab S/o Mabusab	G. NAGARAJ YALIGAR
18	M.V.C. 393/2020 (NOTICE)		Natraj S/o Sharanappa Balegouda <b>Vs</b> Girish S/o Basavanappa Hulgari	S.K.PUROHIT
19	M.V.C. 394/2020 (NOTICE)		Nataraj S/o sharanappa Balegouda <b>Vs</b> Sanjeevappa S/o Venkappa	S.K.PUROHIT
20	M.V.C. 400/2020 (NOTICE)		Eramma W/o Late Kallappa @ Kalappa <b>Vs</b> Balappa S/o Gynappa Ayya Bhavikatti	S.K.PUROHIT
21	M.V.C. 161/2018 (EVIDENCE)		Adeppa S/o Durgappa <b>Vs</b> Lingareddeppa S/o Rayappa	S.K.PUROHIT
22	M.V.C. 225/2018 (EVIDENCE)		Amaresh S/o Basappa Kurkundi <b>Vs</b> Nagendra S/o Krishnayya	V.A.Pannur
23	M.V.C. 265/2018 (EVIDENCE)		Amaresh S/o Dandayya <b>Vs</b> Sharanappa S/o Pamapatheppa	Nagaraj G Yeligar
24	M.V.C. 548/2018 (EVIDENCE)		Yamunabi alias Yamunamma W/o Chandsab alias Chandusab <b>Vs</b> V Muruli Mohan Reddy S/o V.Munishekhhar Reddy	Prabhugouda S Kanasavi

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	M.V.C. 552/2018 (EVIDENCE)		Goudappa S/o Kariayappa <b>Vs</b> Ms.Platicon Construction Co.	Prabhugouda S Kanasavi
26	ECA 3/2019 (EVIDENCE)		Reshma W/o Syed Ali aliyas Syed ali Hussain <b>Vs</b> Shalam S/o Madarsab ( Owner of Ambualance AP21/TY 1441)	NAGARAJ YALIGAR
<b>CLAIMANTS EVIDENCE</b>				
27	M.V.C. 461/2018 (EVIDENCE)		Ayyappa s/o Durugappa Yemmi <b>Vs</b> Sanganagouda S/o Bheemanagouda Biradar	Nagaraj.G.Yeligera
28	M.V.C. 462/2018 (EVIDENCE)		Hullappa S/o Ayyappa Yemmi <b>Vs</b> Sanganagouda S/o Bheemanagouda Biradar	Nagaraj.G.Yeligera
29	M.V.C. 463/2018 (EVIDENCE)		Ambamma W/o Nagappa Eachanal <b>Vs</b> Sanganagouda S/o Bheemanagouda Biradar	Nagaraj.G.Yeligera
30	M.V.C. 464/2018 (EVIDENCE)		Shivappa S/o Nagappa Eachanal <b>Vs</b> Sanganagouda S/o Bheemanagouda Biradar	Nagaraj.G.Yeligera
31	M.V.C. 465/2018 (EVIDENCE)		Manjamma W/o Shivappa Eachanal <b>Vs</b> Sanganagouda S/o Bheemanagouda Biradar	Nagaraj.G.Yeligera
32	M.V.C. 571/2018 (EVIDENCE)		Rajamma W/o Rajasab Bellikattu alias Bilikaddi <b>Vs</b> Modinsab S/o Shamidsab alias Shamesab Kadiwal	N.S.Shivanagi
33	M.V.C. 36/2019 (EVIDENCE)		Venkatesh S/o Kristappa Minor U/G of his natural father Kristappa S/o Puneppa <b>Vs</b> Hussainbasha S/o Khajanna Choudri Katagar	V. Somashekar Maski
34	M.V.C. 39/2019 (EVIDENCE)		Sharada W/o Madkanagouda <b>Vs</b> Srinivas Madival S/o Gangappa Madivalar	SHIVARAJ PATIL
35	M.V.C. 213/2019 (EVIDENCE)		Shivamma W/o Hanumappa alias Hanumantha <b>Vs</b> Mahiboob alias Doulasab alias Davalasab S/o Davalasab	SHEKHARAPPA.H.

**CROSS EXAMINATION OF PW**

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36	M.V.C. 317/2018 (EVIDENCE)		Smt. Shivamma W/o Kurumesh Nayak alias Kurumappa Nayak <b>Vs</b> Gaddeppa S/o Devappa	B.V.PATIL KARDAKAL
<b>Cases listed below are adjourned due to Covid 19</b>				
37	M.V.C. 414/2016 (SUMMONS)	<b>11-02-2021</b>	Shekappa Aliyas Shekarappa S/o Balappa <b>Vs</b> Suresh Aliyas Veeresh S/o Hussainappa	IMTIYAJ HUSSAIN
38	M.V.C. 72/2017 (SUMMONS)	<b>11-02-2021</b>	Amaresh alias Raju S/o Pandappa <b>Vs</b> Gopalkrishna S/o Sathyanarayana	V.SOMASHEKAR
39	M.V.C. 372/2017 (SUMMONS)	<b>11-02-2021</b>	Moulamma W/o Late Dyamanna <b>Vs</b> Abdul Razak S/o Murtujasab	ASHIQ AHMED
40	O.S. 87/2017 (SUMMONS) IA/1/2017	<b>11-02-2021</b>	Smt Laxamma W/o Beerappa <b>Vs</b> Mabusab S/o Peersab	Raghavendra Rao Mutalik
41	M.V.C. 18/2019 (SUMMONS)	<b>11-02-2021</b>	Smt. Earamma W/o Late. Renukappa <b>Vs</b> Manjunath S/o Mudukappa	V.A.Pannur
42	G and WC 2/2019 (SUMMONS) IA/1/2019	<b>11-02-2021</b>	Kamalaskhi W/o Veerabhadrayya <b>Vs</b> Veerabhadrayya S/o Malkajayya	B.V.PATIL KARDAKAL
43	EX 28/2019 (SUMMONS)	<b>11-02-2021</b>	Nagareddy S/o Ramanna Since deceased by his legal heirs <b>Vs</b> Shirram General Insurance Co Ltd Bangalore	BASAVARAJ.B.YATANATTI
44	M.V.C. 528/2019 (SUMMONS)	<b>11-02-2021</b>	Mashaksab S/o Galisab <b>Vs</b> Maruti s/o Hanumanthraya aliyas Hanumantarayappa	Basavalingayya.S.J.
45	M.V.C. 9/2020 (SUMMONS)	<b>11-02-2021</b>	Nagibayi aliyas Nagibhayi W/o Tippanna Pawar <b>Vs</b> V. Nityanand Mallya S/o D.V. Laxman Malya	S.PRABHU GOUDA KANASAVI
46	O.S. 11/2020 (SUMMONS) IA/1/2020	<b>11-02-2021</b>	Shaikh Abdul Raheman S/o Baderaj Mohammad <b>Vs</b> Suleman S/o Mabusab	Sadma Tambak
47	M.V.C. 10/2020 (NOTICE)	<b>11-02-2021</b>	Holeyappa S/o Kariyappa Ballatagi <b>Vs</b> ShaikhYunus S/o Shaikh Akram Basha	S.PRABHU GOUDA KANASAVI

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48	M.V.C. 13/2020 (NOTICE)	<b>11-02-2021</b>	Shrimati Jyoti W/o Siddanna Hullur <b>Vs</b> Yallappa Kosagi S/o Mallappa	S.PRABHU GOUDA KANASAVI
49	M.V.C. 16/2020 (NOTICE)	<b>11-02-2021</b>	Girijamma W/o Veeranagowda Suguru <b>Vs</b> Surya Gangadhar B S/o Baramanna	S.PRABHU GOUDA KANASAVI
50	M.V.C. 30/2020 (NOTICE)	<b>11-02-2021</b>	Prabhuraya S/o Shiva Reddappa <b>Vs</b> Mahemood S/o Rukum Patel	AYYAPPA MALUR
51	EX 11/2020 (NOTICE)	<b>11-02-2021</b>	Mukkanna S/o Mallappa Ashihal <b>Vs</b> Jogeshwar Rao S/o Ramachandra Rao Kama,	PRABHU GOUDA S KANASAVI
52	EX 12/2020 (NOTICE)	<b>11-02-2021</b>	Dyamanna S/o Sahadevappa <b>Vs</b> Sangappa S/o Avarappa Gadad,	PRABHU GOUDA S KANASAVI
53	M.V.C. 184/2020 (NOTICE)	<b>11-02-2021</b>	Manohar @ Manu S/o Mallareddeppa <b>Vs</b> Ashiq Abdul Khadar S/o Late Abdul Khadar	R.M.YELIGAR
54	M.V.C. 185/2020 (NOTICE)	<b>11-02-2021</b>	Sharanamma W/o Rachappa <b>Vs</b> AshiqAbdul Khadar S/o Late Abdul Khadar	AYYAPPA MALUR
55	M.V.C. 186/2020 (NOTICE)	<b>11-02-2021</b>	Manjula W/o Patil Aravinda <b>Vs</b> Yamanappa Bhajantri S/o Mareppa Bhajantri	Virupaksha Gouda
56	EX 33/2020 (NOTICE)	<b>11-02-2021</b>	Md. Thoukeer S/o Imamuddin Khaji <b>Vs</b> The Branch Manager IFFCO TOKIO General Insurance Co Ltd Secunderabad	NAGARAJ YALIGAR
57	M.V.C. 17/2020 (APPEARANCE OF PARTY)	<b>11-02-2021</b>	Shrimati Shantamma aliyas Shantavva W/o Hanamappa Nilappa <b>Vs</b> Shaikh Yunus S/o Shaikh Akram Basha	S.PRABHU GOUDA KANASAVI
58	M.V.C. 207/2020 (APPEARANCE OF PARTY)	<b>11-02-2021</b>	Basalingayya @ Basavalingayya S/o Sidramayya <b>Vs</b> S.Lakshmanan S/o Sankarappa	G. NAGARAJ YALIGAR

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59	EX 32/2019 (HEARING)	<b>11-02-2021</b>	Huligamma W/o Basappa Bhajantri She died, duragamma w/oHulagappa Bhagantri Lrs of D.Hr. <b>Vs</b> Kareemsab S/o Abdul sab	M.KUPPANNA
60	R.A. 4/2019 (ARGUMENTS)	<b>11-02-2021</b>	Venkatesh S/o Vikram Jatti <b>Vs</b> Vikram Jatti S/o Hanuma Jatti	S.K.PUROHIT
61	R.A. 10/2019 (ARGUMENTS) IA/1/2019	<b>11-02-2021</b>	Shashikala W/o Vrashabendragouda <b>Vs</b> Gaddemma W/o Govindappa	Raghavendra Rao Kulkarni
62	R.A. 20/2018 (ARGUMENTS)	<b>11-02-2021</b>	Sharanamma W/o. Basavaraja <b>Vs</b> Bhimappa S/o.Kuppayya	Raghavendra Rao Mutalik
63	R.A. 28/2018 (ARGUMENTS) IA/1/2018 IA/2/2018	<b>11-02-2021</b>	Basavaraj S/o Malkappa Nagalikar <b>Vs</b> Jayalaxmi W/o Late Murigeppa Nagalikar	Sharanabasva G Pattanshetty
64	R.A. 3/2019 (ARGUMENTS) IA/1/2019 IA/2/2019	<b>11-02-2021</b>	Hajaratbee W/o Dastagirsab <b>Vs</b> Husain Peera S/o Valisab	N.S. Shivanagi
65	R.A. 11/2019 (ARGUMENTS) IA/1/2019 IA/2/2019	<b>11-02-2021</b>	Gousiya Begum D/o Ibrahim Sab <b>Vs</b> Haji Begum W/o Chinnumiyan	Ashiq Ahamed
66	R.A. 25/2019 (ARGUMENTS) IA/1/2019 IA/2/2019	<b>11-02-2021</b>	Tippanagouda S/o Mallanagouda <b>Vs</b> Mallikarjunagouda S/o Mallanagouda	A.NAGAPPA
67	M.A. 3/2020 (ARGUMENTS) IA/1/2020	<b>11-02-2021</b>	Durgamma W/o Late Bhemmapa Neerin <b>Vs</b> Hanumappa S/o Amarappa Neerin	Amaregouda Advt Lingasugur

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		<b><u>03:00-04:00 PM</u></b>		
1	C.C. 72/2020 (FRAMING OF CHARGE OR PLEA)		State by PSI Maski PS <b>Vs</b> Nagalinga S/o Shankarappa Chikkakdabur	APP
2	CrI.Misc. 644/2020 (OBJECTIONS) IA/1/2020		Smt. Bharathi W/o Mallesh Pawar <b>Vs</b> Mallesh Pawar S/o Krishnappa	D.B. Naik Advocate Raichur

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<b><u>03:00-04:00 PM</u></b>				
1	O.S. 58/2011 (ARGUMENTS)		EXECUTIVE ENGINEER KRISHNA BHAGAYA NIGAM LIMITED NRBC DIVISION RODALBANDA TQ LINGASUGUR <b>Vs</b> K.K.REDDY CLASS I CONTRACTER	Rajashekhar
2	O.S. 154/2016 (ARGUMENTS) IA/1/2016		Narasappa S/o Hanumanthappa <b>Vs</b> Hanumagouda S/o Hanamagouda	Anjaneya A B Desai
3	O.S. 245/2014 (APPEARANCE OF ACCUSED) IA/1/2014		Hulagappa So Sanna Basappa <b>Vs</b> Dyamanna So Sanna Karadeppa	Rajashekhar Advocate
4	O.S. 323/2014 (EVIDENCE)		Sangamma Wo Sangappa Anagadi <b>Vs</b> The Deputy Commisioner,	NANDESH NANDESH
<b><u>11:00-01:00 PM</u></b>				
5	O.S. 75/2013 (SUMMONS)		Shahanaz Beguam <b>Vs</b> Muniruddin	Venkatesh Mutalik
6	O.S. 183/2017 (SUMMONS)		PKGB Bank brnach Mudugal representation by its branch manager Mahadevappa S/o Melagireppa <b>Vs</b> Doddangouda S/o Veerangouda Pagad	Venkatesh Mutalik
7	O.S. 77/2019 (SUMMONS) IA/1/2019 IA/2/2019		Shanthamma D/o Mahantaiah W/o Amaraiah <b>Vs</b> Sadasivaiah S/o Mahantaiah	Nagaraj Gasti
8	O.S. 107/2019 (SUMMONS)		Basawaraj S/o Mahantayya Thegginmath <b>Vs</b> Prabhayya S/o Kallayya	S K Kota
9	O.S. 111/2019 (SUMMONS) IA/1/2019		Amareshappa S/o Gangappa Gundad <b>Vs</b> Siddangouda S/o Sharanappa	K.ASHOK KUMAR
10	O.S. 119/2019 (SUMMONS)		Shanwaz S/o Kasim <b>Vs</b> Shamsuddin Khaji S/o Moinuddin Khaji	ASHIQ AHMED
11	O.S. 232/2016 (HEARING)		Mallappa S/o Hanamappa Meti <b>Vs</b> Hanamappa S/o Mallappa Meti	MANAPPA,S,



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12	O.S. 95/2018 (HEARING)		Sanna Hullappa S/o Mallayya <b>Vs</b> Basappa aliyas Dodda Mukappa S/o Nandappa	Raghavendra Rao Kulkarni
13	O.S. 13/2016 (A.D.R.)		Lingareddy So Rayappa Meti L.R Meti <b>Vs</b> KBJNL Through its Managing Director,	Rajashekhar
14	O.S. 130/2013 (EVIDENCE)		Yamunabi <b>Vs</b> Yamanur sab	Shivappa Honnali
15	O.S. 257/2013 (EVIDENCE)		Sharanappa <b>Vs</b> Yamanawwa	K. Chandrashekhar
16	O.S. 141/2014 (EVIDENCE)		Shivappa So Neelappa <b>Vs</b> Neelappa So Bheemappa Guddad	Hanumantappa G Advocate
17	O.S. 71/2016 (EVIDENCE) IA/1/2016		Adivemma Wo Shivaputrappa @ Shivappa <b>Vs</b> Basamma Wo Doddabasappa	Rajashekhar
18	O.S. 182/2016 (EVIDENCE) IA/1/2016		Bassamma W/o Sharanappa Kandagal <b>Vs</b> Shatnamma W/o Gyanappa Dothihal	
19	O.S. 199/2017 (EVIDENCE)		Arunkumar S/o Vishwanath Reddy <b>Vs</b> Kallappa S/o Virupakshappa	MAHALINGAPPA.S.PATIL
20	O.S. 217/2017 (EVIDENCE)		Basavaraj S/o Veerasangappa Garsangi <b>Vs</b> Hanumappa S/o Veerasangappa Garsangi	M.KUPPANNA
21	Misc 11/2018 (EVIDENCE)		Hampamma W/o Shekharappa <b>Vs</b> Ajjappa S/o Neelappa Joolagudda	H.MUDAKAPPA
22	O.S. 85/2018 (EVIDENCE) IA/1/2018		Durugamma D/o Durugappa Kademani <b>Vs</b> Muddamma W/o Sunkappa	Mallappa
23	O.S. 3/2020 (EVIDENCE)		Shankaragouda S/o Hanumagouda Mali Patil <b>Vs</b> Basannagouda S/o Hanumanagouda Mali Patil	Mohin Patel

**DEFN EVIDENCE**

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24	O.S. 222/2015 (EVIDENCE)		Basavaraj So Sidramappa <b>Vs</b> Somalingappa So Devappa	Bhupangouda V Patil
<b>Cases listed below are adjourned due to Covid 19</b>				
25	O.S. 171/2017 (EVIDENCE)	<b>17-02-2021</b>	Amarappa S/o Sangappa Gurikara <b>Vs</b> Hanmappa aliyas Hanumappa S/o Bheemappa Gali	Hanumantappa

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1	C.C. 241/2016 (SUMMONS)		The state Lingasugur P.S. <b>Vs</b> Gaddeppa So Kondappa	
2	C.C. 751/2018 (SUMMONS)		Lingasugur PS <b>Vs</b> Ali aliyas Alisab S/o Mahiboobsab	
3	C.C. 65/2019 (SUMMONS)		Excise PS Lingasugur <b>Vs</b> Dharmabayi W/o Dharmappa Chawan	
4	CrI.Misc. 201/2019 (SUMMONS)		Rudramma alias Padmavathi W/o Gajadandayya <b>Vs</b> Gajadandayya S/o Thripuranthayya	Rudrappa Mallappa Yaligar
5	C.C. 118/2020 (SUMMONS)		Hutti Police Station <b>Vs</b> Shivaraj S/o.Devendrappa @ Nagaraj	Govt APP Lingasugur
6	P.C.R. 37/2020 (APPEARANCE OF PARTY)		M/s Shriram Transport and Finance Co. Ltd Chennai its GPA Holder Employee Sri Amaresh.B. Lingasu <b>Vs</b> Santhosh S/o Basappa	S.PRABHU GOUDA KANSAVI
7	P.C.R. 38/2020 (APPEARANCE OF PARTY)		M/s Shriram Transport and Finance Co. Ltd Chennai its GPA Holder Employee Sri Amaresh.B. Lingasug <b>Vs</b> Huvanna Nayak S/o Somala Nayak	S.PRABHU GOUDA KANSAVI
8	P.C.R. 39/2020 (APPEARANCE OF PARTY)		M/s Shriram Transport and Finance Co. Ltd Chennai its GPA Holder Employee Sri Amaresh.B. Lingasug <b>Vs</b> Pramod K S/o Hanumesh Acharya	S.PRABHU GOUDA KANSAVI

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**Sandeep Patil**  
**CIVIL JUDGE AND JMFC LINGASUGUR**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
9	CrI.Misc. 1964/2020 (APPEARANCE OF PARTY)		Mirza Azam Baig S/o Usman Baig <b>Vs</b> The Chief officer and Registrar Birth and Death Notified Office Hutti Camp, Tq. Lingasugur	MOHAMMAD HUSSAIN PASHA
10	C.C. 505/2020 (A.D.R.)		Sri Basaveshawara Pattina Sahakara Sanga Niyamita Branch Lingasugur <b>Vs</b> Sharanappa S/o.Veerabhadrappa Dinni	Nagaraj Gasti
11	C.C. 119/2020 (APPEARANCE OF ACCUSED)		Hutti PS <b>Vs</b> Shivaraj @ Bhavani Shivakumar S/o.Bhavani Devaindrappa @ Nagaraj	Govt APP Lingasugur
12	C.C. 452/2020 (APPEARANCE OF ACCUSED)		Lingasugur PS <b>Vs</b> Ashok S/o Sharanappa and 05 others	APP
13	C.C. 767/2020 (APPEARANCE OF ACCUSED)		Lingasugur PS <b>Vs</b> Basavaraj S/o Bhemappa	APP
14	C.C. 768/2020 (APPEARANCE OF ACCUSED)		Lingasugur PS <b>Vs</b> Hanumantha S/o Muttappa	APP
15	C.C. 797/2020 (APPEARANCE OF ACCUSED)		Lingasugur PS <b>Vs</b> Sriram S/o Keerappa	APP
16	C.C. 831/2016 (EVIDENCE)		Lingasugur PS <b>Vs</b> Sangamesh S/o Balavanthappa	
17	C.C. 599/2018 (EVIDENCE)		Lingasugur PS <b>Vs</b> Kuppanna S/o Husainappa	
<b>Cases listed below are adjourned due to Covid 19</b>				
18	C.C. 387/2018 (SUMMONS)	<b>19-12-2020</b>	Lingasugur PS <b>Vs</b> Malakappa	
19	C.C. 537/2014 (SUMMONS)	<b>17-02-2021</b>	The Lingasugur PS <b>Vs</b> Ramesh So Shetty Nayka	APP

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20	C.C. 179/2016 (SUMMONS)	<b>17-02-2021</b>	Bharathi Wo Muttanagouda Patil <b>Vs</b> Muttanagouda So Hannamgouda Patil	Shashidhar H Somanal
21	C.C. 619/2016 (SUMMONS)	<b>17-02-2021</b>	Lingasugur Excise PS <b>Vs</b> Seethamma W/o Ambu	
22	C.C. 79/2018 (SUMMONS)	<b>17-02-2021</b>	Lingasugur PS <b>Vs</b> Basappa S/o Devappa	
23	C.C. 250/2018 (SUMMONS)	<b>17-02-2021</b>	The State Lingasugur PS <b>Vs</b> Amaresh son of Narasappa Kabber	
24	C.C. 296/2018 (SUMMONS)	<b>17-02-2021</b>	The State Lingasugur PS <b>Vs</b> Sanganagouda S/o Hanumanagouda	
25	C.C. 423/2018 (SUMMONS)	<b>17-02-2021</b>	Lingasugur PS <b>Vs</b> Vandelappa S/o Krishanayya	
26	C.C. 619/2018 (SUMMONS)	<b>17-02-2021</b>	Hutti PS <b>Vs</b> Shravankumar S/o Subramani	
27	C.C. 708/2018 (SUMMONS)	<b>17-02-2021</b>	Lingasugur PS <b>Vs</b> Shankargouda S/o Sharanegouda	
28	CrI.Misc. 377/2018 (SUMMONS)	<b>17-02-2021</b>	Shantamma W/o Dhenappa <b>Vs</b> Dhenappa S/o Thakrya	K.BASHUMIYA
29	C.C. 851/2018 (SUMMONS)	<b>17-02-2021</b>	Hutti PS <b>Vs</b> Nagappa S/o Basappa	
30	C.C. 899/2018 (SUMMONS)	<b>17-02-2021</b>	Lingasugur PS <b>Vs</b> Lalasab S/o Nadim Khan	
31	C.C. 150/2019 (SUMMONS)	<b>17-02-2021</b>	Lingasugur PS <b>Vs</b> Venkatesh S/o Sharanappagouda	
32	C.C. 165/2019 (SUMMONS)	<b>17-02-2021</b>	Hutti PS <b>Vs</b> Shivlingappa S/o Hanumanthappa	

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
33	C.C. 537/2019 (SUMMONS)	<b>17-02-2021</b>	Earamma W/o Amaresh Gaddidi Keri <b>Vs</b> Amaresh S/o Basappa	K.BASHUMIYA
34	C.C. 572/2019 (SUMMONS)	<b>17-02-2021</b>	Lingasugur PS <b>Vs</b> Paparao S/o Pranaya Murthy	
35	C.C. 575/2019 (SUMMONS)	<b>17-02-2021</b>	Hutti PS <b>Vs</b> Vijay kumar S/o Shankar Naik	
36	C.C. 601/2019 (SUMMONS)	<b>17-02-2021</b>	Lingasugur PS <b>Vs</b> Virupakshigouda S/o.Yankangouda	Govt PP Lingasugur
37	C.C. 630/2019 (SUMMONS)	<b>17-02-2021</b>	Hutti PS <b>Vs</b> Lakshmi W/o Durugappa	
38	C.C. 637/2019 (SUMMONS)	<b>17-02-2021</b>	Lingasugur PS <b>Vs</b> Nagaraj S/o Hulugappa	
39	C.C. 302/2020 (SUMMONS)	<b>17-02-2021</b>	Lingasugur PS <b>Vs</b> Yamanappa S/o Nagappa	APP
40	C.C. 451/2014 (NOTICE)	<b>17-02-2021</b>	The Hutti PS <b>Vs</b> Jilani So Bandenawaz	APP
41	C.C. 780/2018 (REJECTION OF PLAINT)	<b>17-02-2021</b>	Basappa S/o Amarappa <b>Vs</b> Mahesh S/o Dattatrayya Davar	NAGARAJ YALIGAR
42	CrI.Misc. 1302/2020 (APPEARANCE OF PARTY)	<b>17-02-2021</b>	Shobha W/o Revanasiddappa aliyas Revanasidda <b>Vs</b> Revanasiddappa aliyas Revanasidda S/o Mailappa Naregal	Ningappa
43	C.C. 73/2019 (HEARING)	<b>17-02-2021</b>	Lingasugur PS <b>Vs</b> Bukkappa S/o Lingayya	
44	C.C. 263/2014 (A.D.R.)	<b>17-02-2021</b>	State PS Lingasugur <b>Vs</b> Lingayamurtayya	
45	C.C. 296/2014 (A.D.R.)	<b>17-02-2021</b>	The PSI Hatti Police Station Hatti <b>Vs</b> Gadeppa and others	APP

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**CIVIL JUDGE AND JMFC LINGASUGUR**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
46	C.C. 29/2016 (A.D.R.)	<b>17-02-2021</b>	The Lingasugur PS <b>Vs</b> Ramanna So Veerupakshappa	APP
47	C.C. 287/2020 (APPEARANCE OF ACCUSED)	<b>17-02-2021</b>	Lingasugur PS <b>Vs</b> Sanneppa S/o Hulagappa	APP
48	C.C. 295/2020 (APPEARANCE OF ACCUSED)	<b>17-02-2021</b>	Lingasugur PS <b>Vs</b> Umesh S/o Tejappa	APP
49	C.C. 300/2020 (APPEARANCE OF ACCUSED)	<b>17-02-2021</b>	Lingasugur PS <b>Vs</b> Shivakumar S/o Manappa	APP
50	C.C. 326/2020 (APPEARANCE OF ACCUSED)	<b>17-02-2021</b>	Hutti PS <b>Vs</b> Shivappa S/o.Gemanna Rathod	Govt APP Lingasugur
51	C.C. 327/2020 (APPEARANCE OF ACCUSED)	<b>17-02-2021</b>	HUTTI PS <b>Vs</b> Shekar S/o.Shamappa	Govt App Lingasugur
52	C.C. 337/2020 (APPEARANCE OF ACCUSED)	<b>17-02-2021</b>	Hutti PS <b>Vs</b> Siddaramaiah Swamy S/o.Sharanabassayya Swami	Govt APP Lingasugur
53	C.C. 357/2020 (APPEARANCE OF ACCUSED)	<b>17-02-2021</b>	Lingasugur PS <b>Vs</b> Balavanth singh S/o Bapulal	APP

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**ADDL. CIVIL JUDGE & JMFC**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00-01:00 PM</b>				
1	O.S. 88/2020 (APPEARANCE OF PARTY) IA/1/2020		Geeta W/o.Mallayya <b>Vs</b> Hanumamma W/o.Hussainappa	Hajibab
2	EX 35/2020 (APPEARANCE OF PARTY)		Shiriram Chits Private Limited <b>Vs</b> Hanamant Chalavadi M/o Duragamma	NAGARAJ YALIGAR
3	O.S. 108/2020 (APPEARANCE OF PARTY) IA/1/2020		Shantamma @ Earamma W/o Mahadevappagouda Patil <b>Vs</b> Basavaprabhu S/op Venkanagouda	B. G. Manvi
4	O.S. 122/2020 (APPEARANCE OF PARTY)		INDIAN OVERSEAS BANK Br. Lingasugur Rptd through Manager Sri Vishwanath Kumbar <b>Vs</b> Manjunath S/o Shankarayya Shetty	Mutalik Raghvendra Rao
5	O.S. 178/2015 (EVIDENCE)		Susheelawwa Wo Hanumangouda <b>Vs</b> Dewakkawwa Wo Nimbangouda	A.NAGAPPA
6	O.S. 70/2016 (EVIDENCE)		Parashuram So Gundappa <b>Vs</b> Shavantramma Wo Late Gundappa	S K Kota
7	O.S. 141/2017 (EVIDENCE) IA/1/2017		Durugamma W/o Hiragappa <b>Vs</b> Gangappa S/o Husenappa	M.KUPPANNA
8	O.S. 149/2017 (EVIDENCE)		Ramesh S/o Vasanappa <b>Vs</b> Vasanappa S/o Najappa	Devendra Naik
9	O.S. 114/2019 (EVIDENCE) IA/1/2019		Salim Malik S/o Maktumsab <b>Vs</b> Hajisab S/o Khajasab Balaganur	M.A.S.Inamdar
10	O.S. 18/2016 (ARGUMENTS) IA/1/2016		Timmawwa Do Hanumanta Police Patil <b>Vs</b> Hanumanta So Timayya Police Patil	NANDESH



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>03:00-04:00 PM</u></b>				
1	C.C. 42/2019 (EVIDENCE)		Mudgal PS <b>Vs</b> Sumitra S/o Jayappa Rathod	
2	C.C. 43/2019 (EVIDENCE)		Mudgal PS <b>Vs</b> Siddappa S/o Gyanappa	
3	C.C. 549/2019 (EVIDENCE)		Excise PS Lingasugur <b>Vs</b> Moula Sab S/o.Khaja Sab	Govt PP LIngasugur
4	C.C. 44/2019 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Nagaraj S/o Yamanappa	
5	C.C. 45/2019 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Amaralinga S/o Veerabadrappa	
6	C.C. 188/2019 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Channappa S/o Hulugappa Honnhalli	
7	C.C. 212/2019 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Amaresh S/o Veeranagouda	
8	C.C. 213/2019 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Mahamad Rafi aliyas Saddam S/o Gudusab Kadivala	
9	C.C. 259/2019 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Ramesh S/o Mahantappa Gorra	
10	C.C. 296/2019 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Mohd. Ismail S/o Tajuddin	
11	C.C. 298/2019 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Abdul Rehman S/o Mahiboob alias Chunnumiya	
12	C.C. 303/2019 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Yankappa alias Venkatesh S/o Gundappa	
13	C.C. 447/2019 (APPEARANCE OF ACCUSED)		Lokappa S/o Bhojappa <b>Vs</b> Girisha S/o Kuberappa	K.CHANDRASHEKHAR
14	C.C. 394/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Kanakaraya S/o Gaddeppa	APP

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 490/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Tippanna S/o Narayanappa	APP
16	C.C. 494/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Manjunath M/o Radhamma	APP
17	C.C. 500/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Hanumatha S/o Doddabasappa Nayak	APP
18	C.C. 807/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Amaresh S/o Aadappa Kandagal	APP
19	C.C. 808/2020 (APPEARANCE OF ACCUSED)		Mudgal PS <b>Vs</b> Sharanappa Sgarappa Rathoda	APP
20	P.C.R. 32/2020 (APPEARANCE OF ACCUSED)		Jagadhish S/o Chandrashekar <b>Vs</b> Virupakshappa S/o Aadappa Jeedi	BASVARAJ BHEEMANNA
21	C.C. 308/2016 (EVIDENCE)		Mudgal PS <b>Vs</b> Timmanagouda	
<b>11:00-01:00 PM</b>				
22	Crl.Misc. 1095/2020 (APPEARANCE OF PARTY) IA/1/2020		Amaresh S/o Hanumappa Kachapur <b>Vs</b> The Tahasildar and Registrar Birth and Death Tahasil office Lingasugur	Hajibab
23	Crl.Misc. 1096/2020 (APPEARANCE OF PARTY) IA/1/2020		Amaresh S/o Hanumappa Kachapur <b>Vs</b> The Tahasildar and Registrar Birth and Death Tahasil office Lingasugur	Hajibab
24	Crl.Misc. 1729/2020 (APPEARANCE OF PARTY)		Meri Saroja S/o Deshappa <b>Vs</b> Thahasildar Lingasugur	K. L. Naik
25	Crl.Misc. 1732/2020 (APPEARANCE OF PARTY)		Shalam S/o Sofisha <b>Vs</b> The Chief officer and Registrar Birth and Death TMC Lingasugur Dist. Raichur	Anwari Baswaraj
26	Crl.Misc. 1733/2020 (APPEARANCE OF PARTY)		Aniketh S Phoolbhavi S/o Sanjaykumar Phoolbhavi <b>Vs</b> The Chief officer and Registrar Birth and Death TMC Lingasugur Dist. Raichur	Rajanikant Advocate Lingasugur

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	Crl.Misc. 1734/2020 (APPEARANCE OF PARTY)		Sumayya Kodagali D/o Husen sab <b>Vs</b> The Chief officer and Registrar Birth and Death TMC Lingasugur Dist. Raichur	Mahammad Ismail, Advocate Lingasugur
28	C.C. 403/2015 (EVIDENCE)		The Hutti PS <b>Vs</b> Yamanur So Moulasab	APP
29	C.C. 560/2016 (EVIDENCE)		Mudgal PS <b>Vs</b> Firoz Khan	
30	C.C. 386/2017 (EVIDENCE)		Mudgal PS <b>Vs</b> Devappa S/o Paramanna	
31	C.C. 721/2017 (EVIDENCE)		Mudgal PS <b>Vs</b> Basavaraj S/o Sharanappa Badiger	